

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH
CIRCUIT SITTING AT NAGPUR

(7)

Tr.272/87

Madhav Vasant Joshi,
r/o.Plot No.6,
Modern Nagpur Cooperative Housing
Society,
Pratapnagar,
Nagpur - 10.

.. Applicant

vs.

1. Union of India
through
The Secretary
Department of Revenue,
Ministry of Finance,
New Delhi.
2. The Collector,
Central Excise,
Nagpur.

.. Respondents

Coram: Hon'ble Shri G.Sreedharan Nair, Vice-Chairman.

Hon'ble Shri I.K.Rasgotra, Member(A)

Appearances:

1. Mrs.Bhaid
Advocate for the
Applicant.
2. Mr.M.G.Bhangde
Advocate for the
respondents.

ORAL JUDGMENT:

(Per G.Sreedharan Nair, Vice-Chairman)

Date: 8-8-1990

It is submitted by the counsel of
the applicant that as the applicant has obtained
the relief the application has become infructuous.

2. We record the submission and
accordingly close this application.

dk
(I.K.RASGOTRA)
Member(A)

8-8-90
(G.SREEDHARAN NAIR)
Vice-Chairman